

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:6077  
ANSWERED ON:30.04.2015  
UPDATION OF LAND RECORDS  
Shetti Shri Raju alias Devappa Anna

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government has launched any programme for strengthening revenue administration, updating of land records and survey/resurvey of land in the country and if so, the salient features of the programme;
- (b) whether proposals from certain State Governments have been received by the Union Government in this regard and if so, the details thereof and the action taken by the Union Government thereon; and
- (c) the details of the assistance provided to various States under the said programme during each of the last three years and the current year, State/UT-wise?

**Answer**

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a): The Government of India is implementing a centrally sponsored scheme, namely, National Land Records Modernization Programme (NLRMP) for updating of land records and survey/resurvey of land in the country. The main objective of the NLRMP is to develop a modern, comprehensive and transparent land records management system in the country with the aim to implement the conclusive land titling system. To achieve these objectives the following activities are supported by the Government of India: (a) computerization of land records, (b) survey/resurvey and updating of the survey and settlement records using modern technologies, (c) computerization of registration, (d) setting up modern record rooms and land records management centers and (e) training and capacity building etc.

(b)& (c): Yes, Sir. Proposals from different State Governments/UT Administration for different components are received in the Department under NLRMP. The proposals are examined and funds released to the State Government/UT Administration as per guidelines of the programme and availability of funds. The details of assistance provided to various State Governments under NLRMP during last three years are given at annexure. So far, no funds has been released during the current financial year i.e., 2015-16.